

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: SEPTEMBER 14, 2012

No. 1859 /DR(S)/2012

The Court Notification Nos. from **1716/DR(S)/2012** to **1726/DR(S)/2012**, **1728/DR(S)/2012** to **1732/DR(S)/2012**, **1735/DR(S)/2012** to **1740/DR(S)/2012**, **1742/DR(S)/2012** to **1753/DR(S)/2012**, **1755/DR(S)/2012** to **1761/DR(S)/2012**, **1763/DR(S)/2012** and **1769/DR(S)/2012** dated **03.08.2012**, regarding posting of judicial officers issued by the Court be rescinded.

No. 1860 /DR(S)/2012

Sri **Vinay Prakash Singh**, Additional Civil Judge, Junior Division, Bijnor to be Additional Civil Judge, Junior Division, Agra.

No. 1861 /DR(S)/2012

Sri **Hari Ram**, Additional Civil Judge, Junior Division, Ghazipur to be Additional Civil Judge, Junior Division, Fatehpur.

No. 1862 /DR(S)/2012

Sri **Anil Kumar-XI**, Additional Civil Judge, Junior Division, Mainpuri to be Additional Civil Judge, Junior Division, Ramabai Nagar/ Kanpur Dehat.

No. 1863 /DR(S)/2012

Sri **Satya Prakash Arya**, Additional Civil Judge, Junior Division, Lakhimpur Kheri to be Additional Civil Judge, Junior Division, Meerut.

No. 1864 /DR(S)/2012

Sri **Prem Prakash Jaiswal**, Judicial Magistrate, First Class, Shrawasti at Bhinga to be Additional Civil Judge, Junior Division, Sultanpur.

No. 1865 /DR(S)/2012

Sri **Om Prakash-VI**, Additional Civil Judge, Junior Division, Azamgarh to be Additional Civil Judge, Junior Division, Bahraich.

No. 1866 /DR(S)/2012

Sri **Kamal Singh**, Additional Civil Judge, Junior Division, Sonbhadra to be Additional Civil Judge, Junior Division, Rae Bareli.

No. 1867 /DR(S)/2012

Sri **Shri Pal Singh**, Additional Civil Judge, Junior Division, Hamirpur to be Civil Judge, Junior Division, Hamirpur vice Sri Vikash Singh.

No. 1868 /DR(S)/2012

Sri **Vikash Singh**, Civil Judge, Junior Division, Hamirpur to be Additional Civil Judge, Junior Division, Varanasi.

No. 1869 /DR(S)/2012

Sri **Vinay Kumar-II**, Additional Civil Judge, Junior Division, Siddharth Nagar to be Additional Civil Judge, Junior Division, Rae Bareli.

No. 1870 /DR(S)/2012

Sri **Indra Jeet Singh-II**, Additional Civil Judge, Junior Division, Deoria to be Civil Judge, Junior Division (East), Ballia vice Sri Kamala Pati-II.

No. 1871 /DR(S)/2012

Sri **Kamala Pati-II**, Civil Judge, Junior Division (East), Ballia to be Civil Judge, Junior Division (West), Ballia vice Sri Dibyanand.

No. 1872 /DR(S)/2012

Sri **Dibyanand**, Civil Judge, Junior Division (West), Ballia to be Additional Civil Judge, Junior Division, Faizabad.

No. 1873 /DR(S)/2012

Sri **Ravi Kant Yadav**, Additional Civil Judge, Junior Division, Balrampur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ballia in the vacant court.

No. 1874 /DR(S)/2012

Sri **Avinash Kumar Singh**, Additional Civil Judge, Junior Division, Etah to be Civil Judge, Junior Division, Siddharth Nagar vice Sri Ratnesh Deep Kamal Anand.

No. 1875 /DR(S)/2012

Sri **Ratnesh Deep Kamal Anand**, Civil Judge, Junior Division, Siddharth Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Siddharth Nagar vice Sri Prashant Kumar-II.

No. 1876 /DR(S)/2012

Sri **Prashant Kumar-II**, Judicial Magistrate, First Class, Siddharth Nagar to be Additional Civil Judge, Junior Division, Unnao.

No. 1877 /DR(S)/2012

Sri **Rakesh Singh**, Additional Civil Judge, Junior Division, Pilibhit to be Civil Judge, Junior Division, Utraula (Balrampur) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Utraula (Balrampur).

No. 1878 /DR(S)/2012

Sri **Rajaneesh Kumar Mishra**, Additional Civil Judge, Junior Division, Etawah to be Civil Judge, Junior Division, Balrampur vice Sri Farrukh Inam Siddiqui.

No. 1879 /DR(S)/2012

Sri **Farrukh Inam Siddiqui**, Civil Judge, Junior Division, Balrampur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Balrampur in the vacant court.

No. 1880 /DR(S)/2012

Sri **Harikesh Kumar**, Additional Civil Judge, Junior Division, Hardoi to be Civil Judge, Junior Division, Lakhimpur Kheri vice Sri Ashutosh Kumar Singh.

No. 1881 /DR(S)/2012

Sri **Ashutosh Kumar Singh**, Civil Judge, Junior Division, Lakhimpur Kheri is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lakhimpur Kheri vice Sri Devendra Pratap Singh.

No. 1882 /DR(S)/2012

Sri **Devendra Pratap Singh**, Judicial Magistrate, First Class, Lakhimpur Kheri to be Additional Civil Judge, Junior Division, Lakhimpur Kheri.

No. 1883 /DR(S)/2012

Km. **Abha Pal**, Additional Civil Judge, Junior Division, Banda to be Civil Judge, Junior Division, Banda vice Sri Ramanand.

No. 1884 /DR(S)/2012

Sri **Ramanand**, Civil Judge, Junior Division, Banda to be Civil Judge, Junior Division, Mahoba vice Sri Harish Chandra.

No. 1885 /DR(S)/2012

Sri **Harish Chandra**, Civil Judge, Junior Division, Mahoba is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mahoba in the vacant court.

No. 1886 /DR(S)/2012

Sri **Brijesh Kumar Yadav**, Additional Civil Judge, Junior Division, Mirzapur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sonbhadra in the vacant court.

BY ORDER OF THE COURT,

sd/-

**(ANANT KUMAR)
REGISTRAR GENERAL**

No. 390/ DR (S)/ 2012, Dated: Allahabad: September 14, 2012

In continuation of Court's endorsement no.307/ DR(S)/2012 dated 3.8.2012 & Court's letter No. 316/DR(S)/2012 dated 8.8.2012 and 343/DR(S)/2012 dated 27.8.2012, Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

All the officers posted from their present place of posting to the adjoining district or otherwise are given an option to move representation at the time of annual chain so as not to be deprived of availing the opportunity of giving options for the place of posting in annual chain of transfers failing which they would have to remain posted in the same zone from where they might be willing to go out, to compensate them against midterm transfer.

7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification

in the next issue of the Gazette.

16. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEUTY REGISTRAR (SERVICES)